

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5000

ANSWERED ON:02.09.2011

REGIONAL RURAL BANKS QUESTION

Mandal Shri Mangani Lal;Ram Shri Purnmasi;Roy Shri Arjun;Yadav Shri Dinesh Chandra

Will the Minister of FINANCE be pleased to state:

(a) whether the Regional Rural Banks/Gramin Banks, particularly Uttar Bihar Kshetriya Gramin Bank, Muzaffarpur have reported to violate the rules in selection procedure for officer level promotion from Scale-II to Scale-I set by the Department of Personnel, Public Grievances and Pensions and NABARD in the process of appointment and promotion of their employees in the recent past;

(b) if so, the details thereof and the reasons therefor; and

(c) the corrective steps taken/being taken by the Government in this regard?

Answer

The Minister of State in the Ministry of Finance (Shri Namu Narain Meena)

(a)(b) and (c):- Regional Rural Banks(RRBs) including Uttar Bihar Kshetriya Gramin Bank are independent statutory bodies having their own Board of Directors and are required to follow the Regional Rural Banks (Appointment and Promotion of Officers and Employees) Rules notified by the Government. The Board of RRBs are required to take care of issues regarding violation of RRBs Appointment and Promotion Rules.